

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2636
ANSWERED ON:28.08.2012
BOAT ACCIDENTS
Rajbhar Shri Ramashankar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of the increasing incidents of boat accidents in various parts of the country particularly in the State of Uttar Pradesh;
- (b) if so, the details thereof along with the number of such incidents reported during the last three years, State-wise;
- (c) whether the Union Government has issued any directives to the State Governments in order to check such incidents and to make the boat journey safe; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) & (b): As per the available information, the total number of cases of boats capsized that have been reported, number of persons injured and number of persons died during 2009-2011 are attached at Annexure.

(c) to (d) : No Madam. `Police` and `Public Order` are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and is also as per item no. 13 of the State list responsible to supervise, monitor and regulate the boat/ ferry movements. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, the Union Government has been advising the State Governments/ UT Administrations from time to time to give more focused attention to the administration of criminal justice system with emphasis on prevention and control of crime.